NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 11/252 (3)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

Name of the Company:

Ajit Mansharamani & Ors.

V/s.

Registrar of Companies

Section of the Companies Act:

Section 252 (3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. CHETAN PATEL

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ORDER

Learned PCS Mr. Chetan Patel present for Petitioners.

It appears that no notice of date of hearing is given by the petitioners to the Respondent.

Petitioners is directed to give notice of date of hearing before admission to the respondent and file proof of service.

List the matter on 15.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of April, 2017.